

**GOVERNMENT OF MANIPUR
OFFICE OF THE REGISTRAR OF SOCIETIES, MANIPUR**

ORDERS

Imphal, the 3rd September, 2026

No. 289 Q-Coop/Case/MNBA: Whereas, representations dated 20/01/2026 and 25/03/2026 were received by the Office of the undersigned from Shri Kansou Moses Maring a member of Maring Naga Baptist Association bearing Registration No. 23 of 1986 and Shri Dangsha Menai of Machi Village, Tengenoupal.

Whereas, an inquiry was initiated vide Order No.289 Q-Coop/Case/MNBA dated 17/06/2026 under Section 22 of the Manipur Societies Registration Act, 1989 (MSR Act, 1989) to inquire into the registration and affairs of the Maring Naga Baptist Association bearing Registration No.10 of 2023 in light of the representations dated 20/01/2026 and 25/03/2026 filed by Shri Kansou Moses Maring and Shri Dangsha Menai .

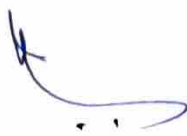
Whereas, as per the inquiry report submitted by the inquiry Officers dated 03/07/2026, it has come to the knowledge of the undersigned that the Maring Naga Baptist Association bearing Registration No. 10 of 2023, violated the provisions of Section 10 of the MSR Act, 1989 read with Rule 13, "Similar or nearly similar names and identification", under MSR Rules, 2004, as a society by the name "Maring Naga Baptist Association" bearing Registration No. 23 of 1986 was registered before the registration of Maring Naga Baptist Association bearing Registration No. 10 of 2023.

Whereas, the Maring Naga Baptist Association bearing Registration No. 10 of 2023 have notified the Notice for objection for 5 (five) days violating mandatory requirement of Rule No. 13 of MSR Rules, 2004 which provides at least 15 days notice period to be given for objection against the proposed Society for Registration.

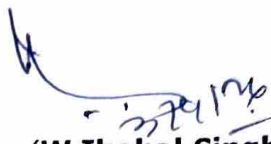
Whereas, under Rule No.31 of the Manipur Societies Registration Rules, 2004 a show cause Notice vide No.289 Q-Coop/Case/MNBA dated 13/07/2026 was served to the President and Secretary, Maring Naga Baptist Association, Regd. No. 10 of 2023 and Copies were also served to the concerned District Cooperative Officer's.

Whereas, this Office received the reply to the show cause vide letter No. Nil dated 23/07/2026 from the President and Secretary on 27/07/2026 and the reply to the show cause is found to be unsatisfactory.

Now, therefore, in exercise of the powers conferred upon me under **Section 23 of the Manipur Societies Registration Act, 1989, read with Rule No. 31 of Manipur Societies Registration Rules, 2004**, the registration of the " Maring Naga Baptist Association ", Registration No. 10 of 2023 is hereby cancelled with immediate effect.



Further, the process for reconstruction/renewal of the "Maring Naga Baptist Association" bearing Registration No. 23 of 1986 shall be initiated by District Cooperative Officer, Tengnoupal .


(W.Ibohal Singh)
Registrar of Societies
Manipur

Copy to :

- 1) The Secretary (Cooperation), Government of Manipur.
- 2) The Director, Printing & Stationary, Govt. of Manipur with a request for publication in the Official Gazette.
- 3) The Nodal Officer, e-Gazette portal (Cooperation Dept.), for Necessary action.
- 4) The District Cooperative Officer, Chandel.
- 5) The District Cooperative Officer, Tengnoupal.
- 6) The President/ Secretary, MNBA regd. No. 10 of 2023.
- 7) Shri Kansou Moses Maring of Machi Village, Tengnoupal District.
- 8) Shri Dangsha Menai , Tengnoupal District.
- 9) All concerned.
- 10) Relevant file.